

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date:20<sup>th</sup> February, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR PRONOUNCEMENT</b>				
1.	Original Application No. 113/2015(CZ)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaora, Adv. Mr. Yadvendra Yadav, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
<b>FOR ADMISSION</b>				
2.	Original Application No. 20/2017(CZ)	Villagers of Village Lorwad & 3 Ors. Vs The Chief Secretary, Govt. of Raj. & 5 Ors.	Mr. M.S. Kachchawa, Adv. Ms. Zubia Sajid, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Ms.Parul Bhadoria, Adv.for Mr. Purushaindra Kaurav,Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 93/2016(CZ) <b>(M.A.No.712/16)</b> <b>(M.A.No.40/17)</b> <b>(M.A.No.81/17)</b>	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 159/2016(CZ)	Tejpal & 3 Ors. Vs. State of Rajasthan & 6 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Sandeep Singh, Adv.	
6.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP	
7.	Original Application No. 132/2016 (CZ)	Neeraj Sharma Vs. Union of India & 14 Ors.	Mr. M.S.Kachwaha, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
8.	Original Application No. 89/2016(CZ)	Tapeshwar Singh Bhati (Fly Ash based Brick) Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
9.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. M.S.Kacchhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. OmShankarShrivastava,Adv	

10.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. SiddharthaSinghChouhan, Adv.	
11.	Original Application No. 44/2013(CZ) <b>(M.A.No.625/16)</b> <b>(M.A.No.716/16)</b>	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada PrasadChoudhary, Adv. Mr. Amit KumarChoudhary,Adv. Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushendraKaurav, Adv.	
12.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushendraKaurav, Adv.	
13.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Agarwal, Adv. Ms. Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yogesh Bhatnager, Adv. Mr. S.S. Chohan, Adv. Mr. R.C. Chohan, Adv. Mr. R.K.Baghel, Adv.	
14.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
15.	Appeal No. 42/2015(CZ) <b>(M.A.No.563/16)</b>	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
16.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	
17.	Original Application No. 19/2016(CZ)	Babulal Jajoo (Industrial Water) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. OmshankarSrivastava,Adv.	
18.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. OmshankarSrivastava,Adv.	

<b>FOR COMPLIANCE</b>			
19.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv.
20.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. P.S. Sharma, Adv. Mr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.
21.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan &5 Ors.	Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. Ms. Parul Bhadoria, Adv.
22.	Original Application No. 84/2015(CZ) <b>(M.A.No.797/16)</b>	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv.

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